

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 44/2004 IN
OA NO. 998/2001

~~ This the 21st day of July, 2004

HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. A.K.Charturvedi,
D-11, IARI, Pusa Campus,
New Delhi-110012.

(Applicant in person)

Versus

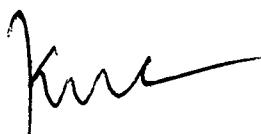
Ms. Shashi Mishra,
Secretary,
Indian Council of Agricultural Research (ICAR),
Krishi Bhawan,
New Delhi-110001.

(By Advocate: Sh. V.K.Rao)

O R D E R (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A)

Learned counsel for respondents stated that respondents have passed appropriate orders in terms of directions of this Court. Applicant states that he is satisfied. As such CP is dropped. Notices to the respondents are discharged.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Vice Chairman (A)

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